

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-505**  
IB-646/ND/2020  
New IA/5716/2020

**IN THE MATTER OF:**

M/s Shivam Corporation India

V/s

M/s Mani Mahesh Metals Limited

....Applicant

....Respondent

**SECTION**

U/s 9 of IBC

Order delivered on 21.01.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**

**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Advocate Suresh Kumar

For the Respondent :

**ORDER**

**IA/5716/2020:-**

Since, the CP (IB) No. 646/ND/2020 has already been listed today for hearing, therefore, the present application i.e. IA/5716/2020 has become infructuous. Accordingly, the present application stands dismissed being infructuous.

Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-506**  
IB-646/ND/2020

**IN THE MATTER OF:**

M/s Shivam Corporation India  
V/s  
M/s Mani Mahesh Metals Limited

....Applicant

....Respondent

**SECTION**

U/s 9 of IBC

Order delivered on 21.01.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

On the request of Ld. Counsel for the applicant, list on 04.03.2021. No further adjournment will be granted on any ground.

Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**